

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/61/ (IB)/2017  
NAME OF THE PETITIONER(S) : IFCI LTD  
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES & HOLDING LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

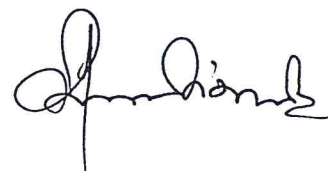
1. AISHWARYA V  
FOR RAP PARTNERS

COUNSEL FOR PETITIONER



2. R. PALANIANDAVAN


COUNSEL FOR RESPONDENT



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for filing the schedule for payment by next date of hearing. Put up on 11.09.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)